

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.93/(MAH)/2013
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.06.2017

NAME OF THE PARTIES: Hari Prasad Kanoria & Ors.

V/s.
Asian Healthcare Services Limited

SECTION OF THE COMPANIES ACT:

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CP 93/ /NCLT/MB/MAH/2013

For the Petitioner Counsel mentioned that the original record not being located, he made a request for reconstruction of the record so as to make submissions in the Company Petition, in view of the submission of the Petitioner Counsel, this bench hereby directs the Registry to find out as to whether record is missing or there is a possibility to locate the record and report the same to this Bench on next Friday, i.e. 16.6.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)